

No. 90

**Memorandum of Appeal under Order XII, Rule 1 of the Code of
Civil Procedure (Rule 877)**

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
IN APPEAL FROM ITS ORIGINAL CIVIL JURISDICTION

APPEAL NO. OF 19 .

SUIT NO. OF 19 .

..... APPELLANT.

(Original Plaintiff or Defendant).

versus

..... RESPONDENT.

[Insert name] (Original Defendant or Plaintiff).

The appellant abovenamed appeals against the (decree or order) of the Honourable Mr. Justice in the above suit passed on the day of 19 , on the following amongst other grounds :-

First -That (here state grounds of appeal).